

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
NO.HC.VII-20/2003/1286/A

From :- Shri Kaushik Kumar Sharma  
Joint Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To, Smti. Indira Barman  
District & Sessions Judge,  
Sonitpur, Tezpur.

Dated Guwahati the 16<sup>th</sup> March, 2019.

Sub: **Permission to remain away from station.**

Ref:- Your letter no. DJ(S) 1289, dtd. 14.03.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to remain away from station from the evening of 20.03.2019 till the morning of 25.03.2019, as prayed for. The Addl. Dist. & Sessions Judge, Sonitpur and in his absence the senior most Judicial officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-20/2003/1287/A, dated 16.03.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

*16/3/19*  
**JT. REGISTRAR (VIGILANCE)**

*Rolan*